

In The Central Administrative Tribunal
Calcutta Bench

TA.16 of 1997
CO.15708-W/85

Date of Order : 6-12-1999

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

Gora Chand Jana

- VS -

S. E. Railway

For the Applicant : Ms. K. Banerjee, Advocate

For the Respondents: Mr. D.K. Singh, Advocate

ORDER

Heard Ld. Advocates of both the parties. Respondents are directed to produce the service book of the applicant including the order of retirement on superannuation within 10 (ten) days from to-day. Accordingly, matter stands adjourned to 24.12.1999.

2. A plain copy of this order be furnished to both the parties.

(G.S. Maingi)
Member(A)

(D. Purkayastha)
Member(J)

DKN